

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3825
ANSWERED ON:14.12.2009
PAYMENT OF SALARY/WAGES BY BANKS
Bhagat Shri Sudarshan

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Government proposes to make payment of wages/salary to the workers engaged in private sectors/companies through Banks on the lines of NREGA; and

(b) if so, the details thereof?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

(a) & (b): Provision already exists under Section 6 of the Payment of Wages Act, 1936, wherein the employer may, after obtaining the written authorization of the employed person, pay him the wages either by cheque or by crediting the wages in his bank account.